

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:366
ANSWERED ON:19.12.2012
NATIONAL URBAN TRANSPORT POLICY
Rai Shri Prem Das;Yadav Shri M. Anjan Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the aims and objectives envisaged under the National Urban Transport Policy (NUTP);
- (b) the steps taken/being taken by the Government to improve the transport system in various cities in the country including the cities in the North-Eastern States;
- (c) whether the Government has made any assessment about the financial viability and the feasibility of the programmes for improving the urban transport system in the country and if so, the details thereof; and
- (d) the details of funds sanctioned and released during the last three years and the current year to improve the transport system in various States, State-wise?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.366 FOR ANSWER ON 19.12.2012 REGARDING NATIONAL URBAN TRANSPORT POLICY ASKED BY SHRI PREM DAS RAI AND SHRI ANJAN KUMAR M. YADAV

(a): The aim and objective of the policy is to ensure safe, affordable, quick, comfortable, reliable and sustainable access for the growing number of city residents to jobs, education, recreation and such other needs within our cities. The policy focuses on moving people rather than moving vehicles by prioritizing public transport and non-motorized modes.

(b) & (c): Urban Transport is intertwined with Urban Development which is a State subject. As such, the responsibility for urban transport primarily rests with the States. However, realizing the seriousness of rapidly growing problem of urban transportation, the Central Government has taken number of steps like formulation of the National Urban Transport Policy (NUTP) 2006, financing of modern buses for Urban Transport, Bus Rapid Transit System Projects, traffic transit management centres, flyovers, etc., under Jawaharlal Nehru National Urban Renewal Mission (JnNURM). Besides JnNURM, Government of India has also sanctioned metro railway projects in eight cities. The transport projects have been sanctioned in various States including North East. Besides this, a number of capacity building initiatives in the field of Urban Transport have also been taken up. While sanctioning the projects, the detailed project reports are generally examined/appraised with regard to financial viability as well as feasibility.

(d) The amount of funds sanctioned for release is same as the amount released in that year. Details of funds sanctioned / released during last three years and current year is at ANNEXURE-I and ANNEXURE-II.